

MINUTES OF THE VC MEETING NO.12 (2021-22) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 28.03.2022 AT 3:30 PM, UDYOG BHAWAN, NEW DELHI

Meeting No.12 (2021-22) of EXIM Facilitation Committee (EFC) held in virtual mode under the Chairmanship of Shri Vijay Kumar, Addl. DGFT at 3:30 PM on 28.03.2022, Udyog Bhawan, New Delhi to consider the applications for export of 'restricted' items

2. The following member attended the meeting:-
i. Shri Vinod Kumar, Technical Officer, MoEF&CC (SU Division)

In attendance:

- i. Shri S.K. Mohapatra , Deputy DGFT
ii. Shri Ram Paul Singh, FTDO

3. Altogether 154 applications (including 93 deferred cases) were considered by the EFC, out of which 45 cases were approved including 35 cases on post facto basis, 9 cases were rejected & closed and remaining 100 cases have been deferred due to want of comments/NOC from the concerned administrative Ministry/Department or information from the applicants. The decision of the Committee is indicated in the tabulated statement given below:

**DEPTT. OF AGRICULTURE COOPERATION AND FARMES WELFARE
(DoAC&FW) (Seed Cases)**

S. No.	Name of the Firm	File No.	Item Description	Date of receipt of application	Decision of EFC / remark
1	SANGRAM TRADERS	HQRXEXLAPPLY00159338AM22	SEEDS, Onion, Hybrid Rice (Paddy) seeds	10.08.2021	Closed. It is an old pending case and Comments are not forthcoming from DoAC&FW (seed Division) inspite of placing the case in EFC many times.
2	SRI SAI FORESTRY	HQRXEXLAPPLY00186040AM22	a.Acacia mangium Seeds b. Grevillea robusta Seeds c.Pterocarpus Santalinus d. Santalum Album Seeds e. Tectonal Grandis (Teak) Seeds f. Dalbergia spp Seeds g. Mahogani Seeds h. Pongamia Pinnata Seeds i. Jacaranda Seeds j. Mimusops spp (spanich cherry) Seeds k. Eucalyptus camaldulensis Seeds l. Caryota Seeds	17.09.2021	Closed. It is an old pending case and Comments are not forthcoming from DoAC&FW (seed Division) inspite of placing the case in EFC many times.

3	SRI SAI FORESTRY	HQRXEXLAPPLY00186042AM22	a. Tectonal Grandis (Teak) Seeds b. Santalum Album Seeds c. Pterocarpus Santalinus	17.09.2021	Closed. It is an old pending case and Comments are not forthcoming from DoAC&FW (seed Division) inspite of placing the case in EFC many times.
4	MAHINDRA AGRI SOLUTIONS LIMITED	HQRXEXLAPPLY00286970AM22	Hybrid Rice (Paddy) seeds	15.12.2021	Deferred due to want of comments / NOC from DoAC&FW
5	TIRUPATHI AGRI GENETICS PRIVATE LIMITED	HQRXEXLAPPLY00338200AM22	Rice seeds	01.02.2022	Deferred due to want of comments / NOC from DoAC&FW
6	GOODREEL EXPORT PRIVATE LIMITED	HQRXEXLAPPLY00341990AM22	Non Basmati Rice Paddy Other than seed quality	03.02.2022	Deferred due to want of comments / NOC from DoAC&FW
7	KRISHNA MASALA UDYOG	HQRXEXLAPPLY00348453AM22	Non Basmati Rice Paddy Other than seed quality	09.02.2022	Deferred due to want of comments / NOC from DoAC&FW
8	CORTEVA AGRISCIENCE SEEDS PRIVATE LIMITED	HQRXEXLAPPLY00349796AM22	Hybrid Rice Seeds	10.02.2022	Deferred due to want of comments / NOC from DoAC&FW
9	CORTEVA AGRISCIENCE SEEDS PRIVATE LIMITED	HQRXEXLAPPLY00350248AM22	Hybrid Rice Seeds	10.02.2022	Deferred due to want of comments / NOC from DoAC&FW
10	SHIV TRADERS	HQRXEXLAPPLY00356826AM22	Non Basmati Rice Paddy Other than seed quality	16.02.2022	Deferred due to want of comments / NOC from DoAC&FW
11	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPLY00358241AM22	Hybrid Rice Seeds	17.02.2022	Deferred due to want of comments / NOC from DoAC&FW

12	IRFAN TRADERS	HQRXEXLAPPLY00358877AM22	Non Basmati Rice Paddy Other than seed quality	17.02.2022	Deferred due to want of information from the firm.
13	Anushka International	HQRXEXLAPPLY00366908AM22	Non Basmati Rice Paddy Other than seed quality	24.02.2022	Deferred due to want of comments / NOC from DoAC&FW
14	ADARSH TRADERS	HQRXEXLAPPLY00387330AM22	Non Basmati Rice Paddy Other than seed quality	15.03.2022	Deferred due to want of comments / NOC from DoAC&FW
15	RALLIS INDIA LIMITED	HQRXEXLAPPLY00389348AM22	Hybrid Rice Seeds	16.03.2022	Deferred due to want of comments / NOC from DoAC&FW
16	SAINIK RICE MILL	HQRXEXLAPPLY00390704AM22	Non Basmati Rice Paddy Other than seed quality	17.03.2022	Deferred due to want of comments / NOC from DoAC&FW
17	VNR SEEDS PRIVATE LIMITED	HQRXEXLAPPLY00390732AM22	Hybrid Rice Seeds	17.03.2022	Deferred due to want of comments / NOC from DoAC&FW
18	TRIMURTI PLANT SCIENCES PRIVATE LIMITED	HQRXEXLAPPLY00394340AM22	Hybrid Rice Seeds	21.03.2022	Deferred due to want of comments / NOC from DoAC&FW
19	AMAR ENTERPRISES	HQRXEXLAPPLY00404043AM22	Non Basmati Rice Paddy Other than seed quality	28.03.2022	Deferred due to want of comments / NOC from DoAC&FW

Department of Animal Husbandry and Dairying

20	Yash Traders	HQRXEXLAPPLY00143810AM22	RICE HUSK, RICE STRAW	21.07.2021	Based on the comments received from DoAHD vide OM No. L- 110102(1)/140/2021- Trade (E-19826) dated 09.03.2021 export license was
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					issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
21	TAPAN TRADERS	HQRXEXLAPPLY00151166AM22	WHEAT BRAN	30.07.2021	Based on the comments received from DoAHD vide OM No L-110102(1)/147/2022-Trade (E-19900) dated 09.03.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
22	AMIT ENTERPRISE	HQRXEXLAPPLY00152318AM22	WHEAT BRAN	02.08.2021	Based on the comments received from DoAHD vide OM No L-110102(1)/147/2022-Trade (E-19900) dated 09.03.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
23	A2Z EXPORT COMPANY	HQRXEXLAPPLY00152700AM22	RICE HUSK, CHURA BHUNSA, BRAN AND HUSK	03.08.2021	Deferred due to want of comments / NOC from DoAHD
24	NARWAL DAIRY FARM	HQRXEXLAPPLY00173311AM22	A. Murrah Milking Buffalo B. Murrah Buffalo Bull C. Calves	29.08.2021	Deferred due to want of comments / NOC from DoAHD
25	SHEETAL ENTERPRISE	HQRXEXLAPPLY00216685AM22	WHEAT BRAN	19.10.2021	Based on the comments received from DoAHD vide OM No. L-110102(1)/28/2022-Trade-Part(1) (E-21426) dated 21.03.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
26	ANSH TRADING	HQRXEXLAPPLY00235881AM22	PADDY HUSK	30.10.2021	Based on the comments received from DoAHD vide OM

					No. L-110102(1)/243/2021-Trade (E-20626) dated 09.03.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
27	GURU SMARTH EXPORT	HQRXEXLAPPLY00247419AM22	PADDY HUSK	10.11.2021	Deferred due to want of comments / NOC from DoAHD
28	MECTEC INDUSTRIES	HQRXEXLAPPLY00284182AM22	WHEAT BRAN	13.12.2021	Deferred due to want of information from the firm.
29	RAJ IMPEX	HQRXEXLAPPLY00284973AM22	WHEAT BRAN	14.12.2021	Deferred due to want of comments / NOC from DoAHD
30	MAHAMAYA STORES	HQRXEXLAPPLY00285993AM22	WHEAT BRAN	14.12.2021	Based on the comments received from DoAHD vide OM No. L-110102(1)/28/2022-Trade (E-21538) dated 09.03.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
31	RADHAKRISHNA ENTERPRISE	HQRXEXLAPPLY00286854AM22	WHEAT BRAN	15.12.2021	Deferred due to want of comments / NOC from DoAHD
32	SAHA INTERNATIONAL	HQRXEXLAPPLY00286932AM22	WHEAT BRAN	15.12.2021	Based on the comments received from DoAHD vide OM No. L-110102(1)/28/2022-Trade (E-21538) dated 09.03.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
33	SREE GOPAL RICE MILL	HQRXEXLAPPLY00290746AM22	WHEAT BRAN	18.12.2021	Based on the comments received from DoAHD vide OM No. L-110102(1)/28/2022-Trade-Part(1) (E-21426) dated 21.03.2022 export license was issued to the firm with the approval of Chairman EFC

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					EFC has approved the case on Post facto basis
34	SHYAMAL ENTERPRISE	HQRXEXLAPPLY00297543AM22	WHEAT BRAN	25.12.2021	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade-Part(1) -(E-21501) dated 21.03.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
35	LARGE WINGS INTERNATIONAL	HQRXEXLAPPLY00313704AM22	WHEAT BRAN	10.01.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade -(E-21460) dated 21.03.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
36	TRUST INTERNATIONAL	HQRXEXLAPPLY00316545AM22	WHEAT BRAN	12.01.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/28/2022-Trade-Part(1)-(E-21426) dated 21.03.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
37	BABLU DEY	HQRXEXLAPPLY00316717AM22	RICE BRAN	12.01.2022	Rejected on the basis of comments received from DOAHD vide OM No. L-110102(1)/28/2022-Trade (E-21358) dated 25.03.2022 in the application wherein department has not recommended for export of 2000 MT Rice Bran to Nepal by

					M/s Bablu Dey due to heavy demand of rice bran domestically in the country.
38	A F AIR VOICE	HQRXEXLAPPLY00317665AM22	WHEAT BRAN	13.01.2022	Deferred due to want of comments / NOC from DoAHD
39	VASU & SONS	HQRXEXLAPPLY00324021AM22	ANIMAL FEED SUPPLEMENT - WHEAT BRAN	19.01.2022	Deferred due to want of comments / NOC from DoAHD
40	TRUST INTERNATIONAL	HQRXEXLAPPLY00327736AM22	WHEAT BRAN	22.01.2022	Based on the comments received from DoAHD vide OM No L-110102(1)/28/2022-Trade (E-21538) dated 09.03.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
41	MITRA TRADERS	HQRXEXLAPPLY00327737AM22	WHEAT BRAN	22.01.2022	Based on the comments received from DoAHD vide OM No L-110102(1)/41/2022-Trade (E-21460) dated 21.03.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
42	YASH TRADERS	HQRXEXLAPPLY00327783AM22	WHEAT BRAN	22.01.2022	Deferred due to want of comments / NOC from DoAHD
43	ALO IMPEX	HQRXEXLAPPLY00329920AM22	WHEAT BRAN	24.01.2022	Based on the comments received from DoAHD vide OM No L-110102(1)/28/2022-Trade (E-21538) dated 09.03.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
44	TAPAN TRADERS	HQRXEXLAPPLY00331319AM22	WHEAT BRAN	25.01.2022	Deferred due to want of comments / NOC from DoAHD
45	SUJATA SALES & SERVICES PRIVATE	HQRXEXLAPPLY00336598AM22	WHEAT BRAN	30.01.2022	Based on the comments received

	LIMITED				from DoAHD vide OM No L- 110102(1)/41/2022- Trade (E-21460) dated 21.03.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
46	REKHA ROADWAYS	HQRXEXLAPPLY00341770AM22	WHEAT BRAN	03.02.2022	Based on the comments received from DoAHD vide OM No L- 110102(1)/41/2022- Trade-Part(1) (E- 21501) dated 21.03.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
47	ORIENT EXPORTS PVT LTD	HQRXEXLAPPLY00350801AM22	WHEAT BRAN	10.02.2022	Based on the comments received from DoAHD vide OM No L- 110102(1)/28/2022- Trade (E-21538) dated 09.03.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
48	B K INTERNATIONAL	HQRXEXLAPPLY00351585AM22	WHEAT BRAN	11.02.2022	Based on the comments received from DoAHD vide OM No L- 110102(1)/41/2022- Trade (E-21460) dated 21.03.2022 export license was issued to the firm with the approval of Chairman EFC

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					EFC has approved the case on Post facto basis
49	EASY BIZ CORPORATION	HQRXEXLAPPLY00352091AM22	WHEAT BRAN	11.02.2022	Based on the comments received from DoAHD vide OM No L-110102(1)/28/2022-Trade (E-21538) dated 09.03.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
50	SUMIT COMMERCIAL CO.	HQRXEXLAPPLY00355937AM22	WHEAT BRAN	15.02.2022	Based on the comments received from DoAHD vide OM No L-110102(1)/28/2022-Trade (E-21538) dated 09.03.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
51	ONWARD COMMODEAL PRIVATE LIMITED	HQRXEXLAPPLY00355938AM22	WHEAT BRAN	15.02.2022	Based on the comments received from DoAHD vide OM No L-110102(1)/28/2022-Trade (E-21538) dated 09.03.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
52	BHUPENDRA OVERSEAS PRIVATE LIMITED	HQRXEXLAPPLY00355979AM22	WHEAT BRAN	15.02.2022	Based on the comments received from DoAHD vide OM No L-110102(1)/28/2022-Trade (E-21538) dated 09.03.2021 export license was issued to the firm

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					with the approval of Chairman EFC EFC has approved the case on Post facto basis
53	MARUTI INTERNATIONAL	HQRXEXLAPPLY00356298AM22	WHEAT BRAN	15.02.2022	Based on the comments received from DoAHD vide OM No L- 110102(1)/28/2022- Trade (E-21538) dated 09.03.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
54	TIRTHADIP SAHA	HQRXEXLAPPLY00356447AM22	WHEAT BRAN	15.02.2022	Based on the comments received from DoAHD vide OM L- 110102(1)/28/2022- Trade (E-21538) dated 09.03.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
55	M.M.EXPORTS	HQRXEXLAPPLY00356449AM22	WHEAT BRAN	15.02.2022	Based on the comments received from DoAHD vide OM No. L- 110102(1)/28/2022- Trade (E-21538) dated 09.03.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
56	DANISH EXPORT CORPORATION	HQRXEXLAPPLY00356465AM22	WHEAT BRAN	15.02.2022	Based on the comments received from DoAHD vide OM No. L- 110102(1)/28/2022- Trade (E-21538) dated 09/03/2021

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					export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
57	MAA ANNAPURNA RICE CONCERN	HQRXEXLAPPLY00358752AM22	WHEAT BRAN	17.02.2022	Deferred due to want of comments / NOC from DoAHD
58	M/s Hermes Traders	HQRXEXLAPPLY00358979AM22	WHEAT BRAN	17.02.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/28/2022-Trade-Part(1) (E-21426) dated 21.03.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
59	T A ENTERPRISE	HQRXEXLAPPLY00358986AM22	WHEAT BRAN	17.02.2022	Deferred due to want of comments / NOC from DoAHD
60	CHOWDHURY ENTERPRISE	HQRXEXLAPPLY00359583AM22	WHEAT BRAN	18.02.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/28/2022-Trade-Part(1) (E-21426) dated 21.03.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
61	N N IMPEX	HQRXEXLAPPLY00359672AM22	WHEAT BRAN	18.02.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/28/2022-Trade-Part(1) (E-21426) dated 21.03.2022 export license was issued to the firm with the approval of Chairman EFC

					EFC has approved the case on Post facto basis
62	MONDAL EXPORT IMPORT	HQRXEXLAPPLY00362771AM22	WHEAT BRAN	21.02.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/28/2022-Trade -Part1(E-21426) dated 21.03.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
63	BISHAL ENTERPRISE	HQRXEXLAPPLY00363991AM22	WHEAT BRAN	22.02.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/28/2022-Trade -Part1(E-21426) dated 21.03.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
64	UTTAM & BROTHERS	HQRXEXLAPPLY00363992AM22	WHEAT BRAN	22.02.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/28/2022-Trade -Part (1)(E-21426) dated 21.03.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post

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					facto basis
65	HISAR BOVINE SPERM STATION & RESEARCH CENTER	HQRXEXLAPPLY00365089AM22	FROZEN BOVINE SEMEN	23.02.2022	Deferred due to want of comments / NOC from DoAHD
66	TANMOY ENTERPRISE	HQRXEXLAPPLY00365185AM22	WHEAT BRAN	23.02.2022	Based on the comments received from DoAHD vide OM No. L- 110102(1)/41/2022- Trade -(E-21460) dated 21.03.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
67	SK ENTERPRISE	HQRXEXLAPPLY00365254AM22	WHEAT BRAN	23.02.2022	Deferred due to want of comments / NOC from DoAHD
68	N K AGRO EXPORTS (INDIA) PRIVATE LIMITED	HQRXEXLAPPLY00367890AM22	WHEAT BRAN	25.02.2022	Deferred due to want of comments / NOC from DoAHD
69	BDB EXPORTS PRIVATE LIMITED	HQRXEXLAPPLY00370297AM22	WHEAT BRAN	28.02.2022	Based on the comments received from DoAHD vide OM No. L- 110102(1)/41/2022- Trade -(E-21460) dated 21.03.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post

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					facto basis
70	BAIN ENTERPRISE	HQRXEXLAPPLY00373653AM22	WHEAT BRAN	03.03.2022	Approved on the basis of comments/ NOC received from DOAHD vide OM No. L- 110102(1)/41/2022-Trade (E-21460) dated 21.03.2022 for export of 7000 MT Wheat Bran to Bangladesh by M/s Bain Enterprise.
71	BRIJ KISHORE PRASAD	HQRXEXLAPPLY00373657AM22	WHEAT BRAN	03.03.2022	Approved on the basis of comments/ NOC received from DOAHD vide OM No. L- 110102(1)/41/2022-Trade (E-21460) dated 21.03.2022 for export of 5000 MT Wheat Bran to Bangladesh by M/s Brij Kishore Prasad
72	Purushottam das Agarwal & Others	HQRXEXLAPPLY00373658AM22	WHEAT BRAN	03.03.2022	Approved on the basis of comments/ NOC received from DOAHD vide OM No. L- 110102(1)/41/2022-Trade (E-21460) dated 21.03.2022 for export of 5000 MT Wheat Bran to Bangladesh by M/s Purushottam das Agarwal & Others
73	DOLPHIN ENTERPRISE	HQRXEXLAPPLY00373966AM22	WHEAT BRAN	03.03.2022	Approved on the basis of comments/ NOC received from DOAHD vide OM No.

					L- 110102(1)/41/2022- Trade (E-21460) dated 21.03.2022 for export of 10000 MT Wheat Bran to Bangladesh by M/s Dolphin Enterprise.
74	MARUTI INTERNATIONAL	HQRXEXLAPPLY00374266AM22	BRANS SHARPS AND OTHER RESIDUES OF WHEAT (WHEAT BRAN)	03.03.2022	Approved on the basis of comments/ NOC received from DOAHD vide OM No. L- 110102(1)/41/2022- Trade (E-21460) dated 21.03.2022 for export of 5000 MT Wheat Bran to Bangladesh by M/s Maruti International
75	VASU & SONS	HQRXEXLAPPLY00374373AM22	WHEAT BRAN	03.03.2022	Deferred due to want of comments / NOC from DoAHD
76	PURNIMA ENTERPRISE	HQRXEXLAPPLY00378386AM22	WHEAT BRAN	07.03.2022	Deferred due to want of comments / NOC from DoAHD
77	JONA WORLDWIDE	HQRXEXLAPPLY00379645AM22	WHEAT BRAN	08.03.2022	Deferred due to want of comments / NOC from DoAHD
78	FOODYTREND WORLD LLP	HQRXEXLAPPLY00379762AM22	WHEAT BRAN	08.03.2022	Deferred due to want of comments / NOC from DoAHD
79	ORIENT EXPORTS PVT LTD	HQRXEXLAPPLY00381228AM22	WHEAT BRAN	09.03.2022	Deferred due to want of comments / NOC from DoAHD
80	DRISHTI ENTERPRISES	HQRXEXLAPPLY00386409AM22	CEREAL STRAW AND HUSKS, UNPREPARED, WHETHER OR NOT CHOPPED,	14.03.2022	Deferred due to want of comments / NOC from DoAHD

			GROUND, PRESSED OR IN THE FORM OF PELLETS		
81	BROTHERS TRADING	HQRXEXLAPPLY00386729AM22	WHEAT BRAN	14.03.2022	Deferred due to want of comments / NOC from DoAHD
82	DEY ENTERPRISE	HQRXEXLAPPLY00387291AM22	WHEAT BRAN	15.03.2022	Deferred due to want of comments / NOC from DoAHD
83	VASU & SONS	HQRXEXLAPPLY00387338AM22	WHEAT BRAN	15.03.2022	Deferred due to want of comments / NOC from DoAHD
84	KRISHNA TRADERS (NEW)	HQRXEXLAPPLY00390625AM22	WHEAT BRAN	17.03.2022	Deferred due to want of comments / NOC from DoAHD
85	KRISHNA TRADERS (NEW)	HQRXEXLAPPLY00390627AM22	WHEAT BRAN	17.03.2022	Deferred due to want of comments / NOC from DoAHD
86	M/S. ASHA	HQRXEXLAPPLY00391612AM22	BRANS, SHARPS, AND OTHER RESIDUES OF WHEAT	17.03.2022	Deferred due to want of comments / NOC from DoAHD
87	M/S. ASHA	HQRXEXLAPPLY00391613AM22	BRANS, SHARPS, AND OTHER RESIDUES OF WHEAT	17.03.2022	Deferred due to want of comments / NOC from DoAHD
88	M/S. ASHA	HQRXEXLAPPLY00391614AM22	BRANS, SHARPS, AND OTHER RESIDUES OF WHEAT	17.03.2022	Deferred due to want of comments / NOC from DoAHD
89	DEY ENTERPRISE	HQRXEXLAPPLY00395265AM22	WHEAT BRAN	21.03.2022	Deferred due to want of comments / NOC from DoAHD
90	SWAMIJI WORLD TRADE	HQRXEXLAPPLY00395269AM22	WHEAT BRAN	21.03.2022	Deferred due to want of comments / NOC from DoAHD

91	MARUTI INTERNATIONAL	HQRXEXLAPPLY00395272AM22	WHEAT BRAN	21.03.2022	Deferred due to want of comments / NOC from DoAHD
92	MARUTI INTERNATIONAL	HQRXEXLAPPLY00395275AM22	WHEAT BRAN	21.03.2022	Deferred due to want of comments / NOC from DoAHD
93	KAMALABARI PRIVATE LIMITED	HQRXEXLAPPLY00395283AM22	WHEAT BRAN	21.03.2022	Deferred due to want of comments / NOC from DoAHD
94	SUMIT COMMERCIAL CO.	HQRXEXLAPPLY00395287AM22	WHEAT BRAN	21.03.2022	Deferred due to want of comments / NOC from DoAHD
95	M K TRADERS	HQRXEXLAPPLY00395385AM22	WHEAT BRAN	21.03.2022	Deferred due to want of comments / NOC from DoAHD
96	VOLANT EXIM PRIVATE LIMITED	HQRXEXLAPPLY00395388AM22	WHEAT BRAN	21.03.2022	Deferred due to want of comments / NOC from DoAHD
97	SHARANAM REALINFRA PRIVATE LIMITED	HQRXEXLAPPLY00396030AM22	WHEAT BRAN	22.03.2022	Deferred due to want of comments / NOC from DoAHD
98	SARDAR BROTHERS & CO	HQRXEXLAPPLY00399786AM22	WHEAT BRAN	24.03.2022	Deferred due to want of comments / NOC from DoAHD
99	JUPITER INTERNATIONAL	HQRXEXLAPPLY00401285AM22	WHEAT BRAN	25.03.2022	Deferred due to want of comments / NOC from DoAHD
Ministry of Environment Forest and Climate Change					
(SU Division)					
100	AQSA ENTERPRISES	HQRXEXLAPPLY00195238AM22	Red Sanders wood furniture parts – Confiscated – Government of Karnataka	27.09.2021	Deferred due to want of comments /NOC from MoEF&CC (SU Division).



101	RAATI RAJAN IMPEX	HQRXEXLAPPLY00199267AM22	RED SANDERS WOOD IN VAP FORM OBTAINED FROM ARTIFICIAL ORIGIN FROM PATTALAND	01.10.2021	Approved on the basis of comments/ NOC received from M/o EF&CC (SU Div) vide OM No. 5-11/2021-SU dated 25.03.2022 for export of 58000 Kg redsanders wood in VAP form obtained from artificially propagated source to China by M/s Raati Rajan Impex.
102	RAATI RAJAN IMPEX	HQRXEXLAPPLY00237636AM22	RED SANDERS WOOD IN VAP FORM OF FURNITURE SIZES	01.11.2021	Deferred due to want of comments /NOC from MoEF&CC (SU Division).
103	RURAL ARTISANS CRAFT CENTER	HQRXEXLAPPLY00292695AM22	Red Sanders Wood Square Logs (PTEROCARPUS SANTALINUS) in form of rectangular and square wooden blocks, Parts of various sizes of furniture (maximum cross section size : 15 cm x15cm x2.5Mtr) Red Sanders Wood Square Logs (PTEROCARPUS SANTALINUS) in form of rectangular and square wooden blocks, Parts of	21.12.2021	Deferred due to want of comments /NOC from MoEF&CC (SU Division)
104	K VISWANATHA REDDY	HQRXEXLAPPLY00371048AM22	RED SANDERS WOOD IN LOGFORM AND ROOTS OBTAINED FROM ARTIFICIALLY GROWN TREES FROM PATTALAND	28.02.2022	Deferred due to want of comments /NOC from MoEF&CC (SU Division)
105	INRICH INFRA AND INDUSTRIES PRIVATE LIMITED	HQRXEXLAPPLY00397001AM22	Red Sanders Wood in Log form exclusively of Cultivation Origin obtained from private land (including pattaland)	22.03.2022	Deferred due to want of comments /NOC from MoEF&CC (SU Division)
(Ozone Cell)					
106	CURIA INDIA PRIVATE LIMITED	HQRXEXLAPPLY00361240AM22	Bromofluoromethane (Export for Feedstock purpose only)	20.02.2022	Based on the comments received from M/o EF&CC (Ozone cell) vide OM No. L-11/14/2017-OC dated 08.03.2022 export license was issued to the firm with the approval of Chairman EFC

					EFC has approved the case on Post facto basis
107	GUJARAT FLUOROCHEMICALS LIMITED	HQRXEXLAPPLY00398899AM22	HFC-125	23.03.2022	Approved on the basis of comments/ NOC received from M/o EF&CC (Ozone cell) vide OM No. 11/22/2022-OC dated 25.03.2022 for export of 5000 MTs HFC-125 to customers in countries signatory of Montreal protocol on substances that delete ozone layer for the Calendar Year 2022 by M/s Gujarat Fluorochemicals Limited.
108	GUJARAT FLUOROCHEMICALS LIMITED	HQRXEXLAPPLY00398921AM22	Refrigerant Gas R-410A (Refrigerant Blend R-410A)(Blend R-32-50% & R-125 - 50%)	23.03.2022	Approved on the basis of comments/ NOC received from M/o EF&CC (Ozone cell) vide OM No. 11/22/2022-OC dated 25.03.2022 for export of 5000 Refrigerant Gas R-410A (Refrigerant Blend R-410A)(Blend R-32-50% & R-125 - 50%) to customers in countries signatory of Montreal protocol on substances that delete ozone layer for the Calendar Year 2022 by M/s Gujarat Fluorochemicals Limited.
109	GUJARAT FLUOROCHEMICALS LIMITED	HQRXEXLAPPLY00399733AM22	Refrigerant Gas R-407C (Refrigerant Blend R407C)	24.03.2022	Approved on the basis of comments/ NOC received from M/o EF&CC (Ozone cell) vide OM No. 11/22/2022-OC dated 25.03.2022 for export of 1000 MTs Refrigerant Gas R-407C (Refrigerant Blend R407C) to customers in countries signatory of Montreal protocol on substances that delete ozone layer for the Calendar Year 2022 by M/s Gujarat Fluorochemicals Limited.

110	GUJARAT FLUOROchemicals LIMITED	HQRXEXLAPPLY00399822AM22	HFC - 134A	24.03.2022	Approved on the basis of comments/ NOC received from M/o EF&CC (Ozone cell) vide OM No. 11/22/2022-OC dated 25.03.2022 for export of 3000 MTs HFC - 134A to customers in countries signatory of Montreal protocol on substances that delete ozone layer for the Calendar Year 2022 by M/s Gujarat Fluorochemicals
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Wildlife Division

111	SERUM INSTITUTE OF INDIA PRIVATE LIMITED	HQRXEXLAPPLY00402181AM22	Vero Cell Line CCL	26.03.2022	Deferred due to want of comments/NOC from M/o EF&CC (WL Div)
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Department of Atomic Energy

112	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPLY00349415AM22	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	09.02.2022	Deferred due to want of comments/NOC from DAE
113	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPLY00384504AM22	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	12.03.2022	Deferred due to want of comments/NOC from DAE
114	S.B. ZIRCON PRIVATE LIMITED	HQRXEXLAPPLY00390869AM22	Zirconium Opacifier (ZRO-1)	17.03.2022	Deferred due to want of comments/NOC from DAE
115	TORRECID INDIA PRIVATE LIMITED	HQRXEXLAPPLY00392785AM22	ZIRCONIUM SILICATE	19.03.2022	Deferred due to want of comments/NOC from DAE

Ministry of Mines

116	ADAPTIWISE MANAGEMENT CONSULTING PRIVATE LIMITED	HQRXEXLAPPLY00254878AM22	Farm Soil Samples	16.11.2021	Deferred due to want of information from the firm as sought by Ministry of Mines vide OM No. 16/1/2022-Mines V dated 17.02.2022. Last reminder to be issued to firm.
117	ALLAHABAD SANDS	HQRXEXLAPPLY00346947AM22	SILICA SAND USED IN MAKING SILICATE / SOAP	08.02.2022	Deferred due to want of comments/NOC from M/o Mines.

Miscellaneous Applications

118	MURLIDHAR	HQRXEXLAPPLY00301315AM22	Trigger Bar	29.12.2021	Deferred. Matter was
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	METALLINE INDUSTRIES				taken up on file. EFC decided for not processing the case until we hear back from the firm. Last reminder to be issued.
119	UNICHEM TRADING COMPANY	HQRXEXLAPPLY00376017AM22	SODIUM SULPHIDE - (IRON FREE YELLOE FLAKES)	04.03.2022	Closed. This item falls under the domain of SCOMET Category
120	TI ANODE FABRICATORS PRIVATE LIMITED	HQRXEXLAPPLY00376495AM22	TANTALUM HEAT EXCHANGER FOR CHEMICAL PROCESS	05.03.2022	Closed. This item falls under the domain of SCOMET Category
121	GRINDLAYS PHARMACEUTICALS PVT LTD	HQRXEXLAPPLY00379528AM22	DIMETHYLAMINE HCl	08.03.2022	Closed. This item falls under the domain of SCOMET Category
122	AVANI FOOD PRODUCTS	HQRXEXLAPPLY00380584AM22	Casein	09.03.2022	Closed. The item casein is falling under free category and does not require export authorization.
123	ELITE CHEMICALS	HQRXEXLAPPLY00390896AM22	SODIUM SULPHIDES	17.03.2022	Closed. This item falls under the domain of SCOMET Category
EP(CAP)					
124	HAPPY HUMAN HAIR ENTERPRISE	HQRXEXLAPPLY00332675AM22	UNPROCESSED HUMAN HAIR	27.01.2022	Deferred. It has been decided that cases related to export of raw human hair will be discussed with DGFT.
125	AL-HADI ENTERPRISE	HQRXEXLAPPLY00335286AM22	UNPROCESSED HUMAN HAIR	29.01.2022	Deferred. It has been decided that cases related to export of raw human hair will be discussed with DGFT.
126	ZIOFI EXPORTER	HQRXEXLAPPLY00340462AM22	UNWASHED HUMAN HAIR	02.02.2022	Deferred. It has been decided that cases related to export of raw human hair will be discussed with DGFT.
127	OXIZEN HAIR TRADERS	HQRXEXLAPPLY00340893AM22	UNWASHED HUMAN HAIR	02.02.2022	Deferred. It has been decided that cases related to export of raw human hair will be discussed with DGFT.
128	HSE HAIR PRIVATE LIMITED	HQRXEXLAPPLY00347180AM22	Human Hair Unwashed	08.02.2022	Deferred. It has been decided that cases related to export of raw human hair will be discussed with DGFT.
129	M/S. OM SAI SCRAP & HAIR	HQRXEXLAPPLY00348103AM22	100% HUMAN HAIR UNWORKED	09.02.2022	Deferred. It has been decided that cases related to export of raw human hair will be discussed with

			(GRADE-B GOLI)		DGFT.
130	SRJ UDAY BHASKAR INDIAN HAIRS	HQRXEXLAPPLY00348104AM22	100% HUMAN HAIR UNWORKED (GRADE-B GOLI)	09.02.2022	Deferred. It has been decided that cases related to export of raw human hair will be discussed with DGFT.
131	TANISH HAIR ENTERPRISES	HQRXEXLAPPLY00349982AM22	HAIR EXTENTION	10.02.2022	Deferred. It has been decided that cases related to export of raw human hair will be discussed with DGFT.
132	SIDDHANT ENTERPRISES	HQRXEXLAPPLY00350606AM22	100% HUMAN HAIR (UNWORKED /UNPROCESSED)	10.02.2022	Deferred. It has been decided that cases related to export of raw human hair will be discussed with DGFT.
133	NRL EXIM	HQRXEXLAPPLY00350903AM22	UNWORKED	10.02.2022	Deferred. It has been decided that cases related to export of raw human hair will be discussed with DGFT.
134	INDIGO HAIR COMPANY	HQRXEXLAPPLY00351832AM22	100% HUMAN HAIR UNWORKED	11.02.2022	Deferred. It has been decided that cases related to export of raw human hair will be discussed with DGFT.
135	M.M. TRADING AND CO	HQRXEXLAPPLY00352130AM22	WASTE OF HUMAN HAIR	11.02.2022	Deferred. It has been decided that cases related to export of raw human hair will be discussed with DGFT.
136	RAJ BROOMS CO	HQRXEXLAPPLY00352212AM22	HUMAN HAIR UNWORKED	11.02.2022	Deferred. It has been decided that cases related to export of raw human hair will be discussed with DGFT.
137	KARAN HUMAN HAIR (OPC) PRIVATE LIMITED	HQRXEXLAPPLY00352242AM22	WASTE OF HUMAN HAIR	11.02.2022	Deferred. It has been decided that cases related to export of raw human hair will be discussed with DGFT.
138	VIP INDUSTRIES PRODUCT	HQRXEXLAPPLY00352512AM22	HUMAN HAIR UNWORKED	11.02.2022	Deferred. It has been decided that cases related to export of raw human hair will be discussed with DGFT.
139	ANGEL WAVY HAIR	HQRXEXLAPPLY00353074AM22	100% HUMAN HAIR UNWORKED	12.02.2022	Deferred. It has been decided that cases related to export of raw human hair will be discussed with DGFT.
140	SAINATH ENTERPRISES	HQRXEXLAPPLY00360000AM22	100% HUMAN HAIR WASTE (GOLI)-GRADE-B-	18.02.2022	Deferred. It has been decided that cases related to export of raw human hair will be discussed with

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			HUMAN HAIR, UNWORKED, WHETHER OR NOT WASHED OR SCOURED		DGFT.
141	BN ENTERPRISE	HQRXEXLAPPLY00361419AM22	100% INDIAN HUMAN HAIR UNWASHED (UN- PROCESSED WASTE OF HUMAN HAIR)	20.02.2022	Deferred. It has been decided that cases related to export of raw human hair will be discussed with DGFT.
142	MUSKAN ENTERPRISE	HQRXEXLAPPLY00361423AM22	100% INDIAN HUMAN HAIR UNWASHED (UN- PROCESSED WASTE OF HUMAN HAIR)	20.02.2022	Deferred. It has been decided that cases related to export of raw human hair will be discussed with DGFT.
143	MANNAT HAIRS WASTE MERCHANT	HQRXEXLAPPLY00362986AM22	100% UNPROCESSED INDIAN HUMAN HAIR (UNWASHED) GRADE-B	22.02.2022	Deferred. It has been decided that cases related to export of raw human hair will be discussed with DGFT.
144	N AND H IMPEX	HQRXEXLAPPLY00372556AM22	HUMAN HAIR	02.03.2022	Deferred. It has been decided that cases related to export of raw human hair will be discussed with DGFT.
145	KHAN ENTERPRISE	HQRXEXLAPPLY00372724AM22	UNWASHED HUMAN HAIR	02.03.2022	Deferred. It has been decided that cases related to export of raw human hair will be discussed with DGFT.
146	KSIX INTERNATIONAL	HQRXEXLAPPLY00378487AM22	UNPROCESSED HUMAN HAIR	07.03.2022	Deferred. It has been decided that cases related to export of raw human hair will be discussed with DGFT.
147	MOHANA EXPORT AND IMPORT	HQRXEXLAPPLY00383902AM22	UNWORKED	11.03.2022	Deferred. It has been decided that cases related to export of raw human hair will be discussed with DGFT.
148	PAV EXPORTS	HQRXEXLAPPLY00383910AM22	UNWORKED	11.03.2022	Deferred. It has been decided that cases related to export of raw human hair will be discussed with DGFT.

149	MAINUL HAIR COMPANY	HQRXEXLAPPLY00390865AM22	UNWASHED HUMAN HAIR	17.03.2022	Deferred. It has been decided that cases related to export of raw human hair will be discussed with DGFT.
150	SHILPA HAIR ENTERPRISE	HQRXEXLAPPLY00390939AM22	UNWASHED HUMAN HAIR	17.03.2022	Deferred. It has been decided that cases related to export of raw human hair will be discussed with DGFT.
151	CRYSTAL HAIR TRADES	HQRXEXLAPPLY00395006AM22	UNWASHED HUMAN HAIR	21.03.2022	Deferred. It has been decided that cases related to export of raw human hair will be discussed with DGFT.
152	M/S ASB ENTERPRISE	HQRXEXLAPPLY00395010AM22	UNWASHED HUMAN HAIR	21.03.2022	Deferred. It has been decided that cases related to export of raw human hair will be discussed with DGFT.
153	EXPOIND PRODUCT & SERVICE PRIVATE LIMITED	HQRXEXLAPPLY00396158AM22	UNWASHED HUMAN HAIR	22.03.2022	Deferred. It has been decided that cases related to export of raw human hair will be discussed with DGFT.
154	RAMYA ENTERPRISES	HQRXEXLAPPLY00398528AM22	Human waste hair unworked	23.03.2022	Deferred. It has been decided that cases related to export of raw human hair will be discussed with DGFT.

Note :

(i) **Deferred cases:** Cases shown as **deferred** imply that approval is pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

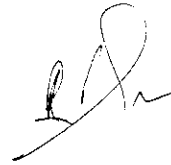
(ii) **Approved cases: Cases which got approved by EFC** are issued export authorisations by DGFT(Hqrs.) to the firm(s). As per Appendix 2K of FTP-2015-20, the fee for obtaining export license is Rs. 1000/- only (per application) irrespective of item/quantity/FOB value etc.

(iii) **Approved post-facto:** Cases shown as **Approved post-facto** imply that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.51(c) of HBP (Handbook of Procedure 2015-20). In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency(ies) with no divergence in views. However, such cases, shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.

(iv) **Dropped.** Cases shown as **Dropped** imply that the firm is not responsive to the queries of DGFT or to the concerned Administrative Ministry/Deptt. and has not furnished documents/information/ clarification as called for despite reminders. Such cases are dropped from active agenda of EFC. However, the case can be reopened once the documents are received from the firm with fresh date of application.

(v) **Rejected.** Cases which are shown as **Rejected** imply that the EFC, after consultation with the Administrative Ministry / Deptt., decided not to grant authorisation due to reasons such as, proposal not supported by the concerned technical agency. No further communication will be issued by DGFT(Hqrs) in such cases. However, the firm can request for review of the decision of the Committee before DGFT.

(VI) **Closed.** Cases which are shown as **Closed** imply that the EFC, after consultation with the Administrative Ministry/Deptt. has decided to close the case due to the reason that the proposed item to be exported is 'Free' as per the present ITC (HS) Export Policy, 2018 and does not require licence from DGFT.

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